In close association with

### **Chetan Anand & Associates**

presents

## NATIONAL VIRTUAL MOOT COURT, 2020

Research Partner

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## About Philomath

Philomath is a full service organization with a dedicated team of lawyers and law students alike adept at organsing a plethora of events including extempore, debate competitions, public speaking, parliamentary debate competitions, virtual guest lectures, model united nations, moot court competitions, and variety in the list.

## About the Competition

The National Virtual Moot Court, 2020 is a unique and challenging event held entirely live via video conferencing. The theme for this year is Constitutional Law. The competition will witness the presence of eminent lawyers and judges adjudicating the rounds. The meritorious shall be bestowed with a plethora of educational incentives alongside monetary rewards. We heartily welcome you all to this grand event. Together, let us make this a resounding success.

"Perfection is not attainable, but if we chase perfection we can catch excellence."

#### PRIZES IN STORE

Cash prizes shall be given to the Winning Team, Runner up team, Best Speaker and Best Researcher. In addition to that, the following awards shall be given.

**All members of Winning Team** – E-certificates + Internship with Lex Humanitariae International Journal + 50% off on publication fee with Lex Humanitariae International Journal ISSN: 2582-5216 + Publication on Philomath Blog

In addition, Winning Team Speakers – Internship with Chetan Anand & Associates

In addition, Winning Team Researcher – Internship with Western Legal LLP

**All members of Runner up Team** – E-certificates + Internship with Lex Humanitariae International Journal + 50% off on publication fee with Lex Humanitariae International Journal ISSN: 2582-5216 + Publication on Philomath Blog

**Best Speaker** – E-certificate + Paid Internship with Legal Bites + 40% off on Publication fee with Journal For Law Students And Researchers ISSN [Online] : 2582-306X + Publication on Philomath Blog

**Best Researcher -** E-certificate + Internship with Bandaru & Bandaru Advocates + 40% off on Publication fee with Journal For Law Students And Researchers ISSN [Online] : 2582-306X + Publication on Philomath Blog

**Best Memorial** (Goes to researcher of the team) - E-certificate + Internship Opportunity with WhiteCode Legal + 40% off on Publication fee with Journal For Law Students And Researchers ISSN [Online]: 2582-306X + Publication on Philomath Blog

**2<sup>nd</sup> Best Speaker -** E-certificate + Internship Opportunity with Lawsisto.com + Publication opportunity on Katcheri.in Blog + Publication on Philomath Blog

**2<sup>nd</sup> Best Researcher -** E-certificate + Paid Internship Opportunity with Legal Bites + Publication opportunity on Katcheri.in Blog + Publication on Philomath Blog

#### **IMPORTANT DATES\***

DATE	EVENT
Registration Opens	3 <sup>rd</sup> June
Registration Ends	22 <sup>nd</sup> June
Proposition Release	5 <sup>th</sup> June
Last Day to Seek Clarifications	14 <sup>th</sup> June
Clarifications Release	15 <sup>th</sup> June
Memorial Submission	23 <sup>rd</sup> June
Oral Rounds	27 <sup>th</sup> & 28 <sup>th</sup> June

<sup>\*</sup>The dates remain subject to change at the Organising Committee's discretion.

#### REGISTRATION

The participants may register by filling the form here –

https://forms.gle/ibkhrH5Zhc6ed8Lt5

The payment needs to be completed before filling the form as the screenshot is required to be attached. The payment can be done to these details –

Name - Chetan Anand

Account no: 38389122786

IFSC code: SBIN0014633

Branch code: 14633

Alternatively, they may Google pay at 7557201840 (Chetan Anand) or Paytm at 9792154419 (Trivickram Jee).

For regular updates, please visit our website frequently-

http://www.thephilomath.info/